

Withdrawal Appl. No.
1244/2008 in O.A.
132/2006 A.W. O.A.
131/2006.

Dated: 4.7.2008

Hon'bl Mr. M. Kanthaiah, Member (J)

Appl: Sri D. Awasti
Resp: Sri Deepak Shukla for Sri Prashant Kumar.

M.P. 1244/2008 In O.A. 132/2006

Appl: Sri D. Awasti.

Resp: Sri Deepak Shukla for Sri Prashant Kumar.

The applicant filed M.P. No. 1244/2008, seeking permission for withdrawal of O.A. Respondent counsel reports no objection for the same. Hence, the application is allowed and as such O.A. has become infructuous.

O.A. 131/2006

Appl: None.

Resp: Sri Deepak Shukla for Sri Prashant Kumar.

The matter is coming for arguments. Call on 18.7.2008 for arguments without any further adjournment.

Member (J)

v.

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all day
Prashant
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